

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Date 17/01/2011

Appeal No. ST/287 /2008 - CU[DB]

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S SHIVA TRAVELS
"SHRI LUXMI PLAZA"64, GANDHI ROAD,
DEHRADUN (UTTARAKHAND)
M/S SHIVA TRAVELS

Appellant

Vs
Respondent

C.C.E. MEERUT I

2011 CU[DB] dated 28.12.10

I am directed to transmit herewith a certified copy of **Final order No. ST/06/**
passed by the Tribunal under **Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax**


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E. MEERUT I

EXCISE CHOWK, UNIVERSITY
ROAD, MANGAL PANDEY
NAGAR, MEERUT - 250005.

2. Adv. / Consult

MR.P.R.MULLICK

27-RACE COURSE,DEHRADUN.

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise, I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17

8. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

10. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar.Satellite Road,
Ahmedabad-15

11. LAWCRUX Advisors Pvt Ltd, LAW House,1-8.Sector - 10, Faridabad 121003 (Harvana)

12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

13. Office Copy

14. Guard file


Assistant Registrar
(Customs Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

COURT NO. II

~~Service Tax~~ Appeal No. 287 of 2008-Cus.

(Arising out of Order-in-Appeal No. 16-CE/MRT-I/2008 dated 31.1.2008 passed by the Commissioner of Customs & Central Excise, (Appeals), Meerut)

M/s Shiva Travels

Appellant

Vs.

CCE, Meerut-I

Respondent

Appearance

Appeared for Appellant : Shri Vijay Snehi, Rep.

Appeared for Respondent: Shri K.K. Jaiswal, DR

Date of Hearing: 28.12.2010

CORAM: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER
HON'BLE MR. RAKESH KUMAR, TECHNICAL MEMBER

Final Order No. *SD/6/11* dated *28.12.10*

Per D.N. Panda :

The same appellant was before this Tribunal in E/306, 337-338/06 ^{and those} appeals ^{were} disposed on 20th July 2009 remanding the matter to the original authority to pass appropriate order following the decision in the case of **M/s**

Shiva Travels & others Vs. CCE. Following the judicial discipline, we remand the matter to the original authority to dispose the same in accordance with law laid down in the aforesaid judgement following due process of justice.

(Dictated & pronounced in open Court)

(D.N. PANDA)
JUDICIAL MEMBER

(RAKESH KUMAR)
TECHNICAL MEMBER

RM